

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH) (a). Yes, Sir

(b) to (d) The matter is under investigation by Enforcement authorities. In the course of the investigation, certain documents have also come to be sealed by courts and the appeal filed by Enforcement authorities is pending before the Supreme Court

Plan to augment Indian Airline, Fleet to meet the Growth in Air Traffic

*177 **SHRI TEJA SINGH
SWATANTRA
SHRI M KATHAMUTHU**

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) what is the expected growth in air traffic in the country in the Fifth Plan period,

(b) how many additional aircraft will have to be acquired by Indian Airlines to meet the expected growth in traffic,

(c) whether any plan has been drawn up to augment the Indian Airlines fleet to meet the growth in traffic during the Fifth Plan, and

(d) if so the main features thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) (a) to (d) The management of Indian Airlines is making the necessary studies and is preparing its Fifth Plan proposals.

Indo-Iraq Trade Agreement

*178 **SHRI B S BHURA
SHRI M S SANJEEVI RAO**

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether India and Iraq propose to sign trade agreement in the near future;

(b) whether talks have taken place between the representatives of the two Governments in this regard; and

(c) if so, the outcome of the talks?

THE MINISTER OF FOREIGN TRADE (SHRI L N. MISHRA) (a) A trade agreement between India and Iraq already exists since 24th September 1971

(b) and (c) Do not arise

Incident of Smuggling in Gujarat

*179 **SHRI VEKARIA** Will the Minister of FINANCE be pleased to state

(a) the number of incidents of smuggling of gold and watches detected in Gujarat State in last six months and

(b) the value of goods involved in them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH) (a) During the last six months there were in all 25 seizures of smuggled gold and 85 seizures of smuggled watches in the Gujarat State

(b) The value of goods involved in smuggling cases referred to in (a) above is about Rs 2,94,000/- (gold) and Rs 3,85,000/- (watches)

Fiscal Relief given to Jute Industry

*180 **SHRI B. K. DASCHOW-DHURY** Will the Minister of FOREIGN TRADE be pleased to state.

(a) whether on 1st November, 1972 the Indian Jute Mills Association had expressed its disappointment over the fiscal relief given to the jute industry by reduction of export duty by Rs. 400 per tonne;